

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.44(1)(c)-HC/2021/ 7997

7<sup>th</sup> April, 2021

**C I R C U L A R**

As is well-known the Government has intensified the vaccination process in order to control the Corona Virus which is on the rise second time in many parts of the country. In order to ensure that all Judges, Advocates, staff-members, their spouses and close family members get the opportunity of taking vaccine at one center, the High Court Registry has organized a **Vaccination Camp at High Court of Tripura on 9<sup>th</sup> April, 2021**, during which between 11.00 am till 5.00 pm all eligible members (over the age of 45 years) of the staff of the Registry, the learned Advocates, the Hon'ble Judges and all their spouses and close family members may take the opportunity of receiving the vaccines at High Court premises.

In order to get an assessment of number of people who might turn out for receiving vaccines, it is desirable that persons willing to take such vaccines on the said date, may intimate their names and number of family members who would be taking the vaccines to **Sri Sandip Dey**, Superintendent, Establishment Section, High Court of Tripura (Contact No.9402111720). It is clarified that the persons eligible to receive vaccine may still turn up to take vaccines even though may not have earlier intimated.

By order,

Sd/-

**(D. M. Jamatia)**  
Registrar General

No.F.44(1)(c)-HC/2021/ 7998 - 8046

7<sup>th</sup> April, 2021

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;

03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala **with a request to circulate the notice among all the Learned Members of the High Court Bar Association for their information;**
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Assistant Solicitor General of India, Govt. of India, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;
10. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
11. The Govt. Advocate, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Registrar (Judicial), High Court of Tripura, Agartala;
14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, **Agartala for information and necessary action;**
16. The Deputy Registrar(s), High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. The Assistant Registrar(s), High Court of Tripura, Agartala;
19. The System Analyst, Computer Section, High Court of Tripura, Agartala;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Court Officer, High Court of Tripura, Agartala **for information and necessary action;**
22. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. All the Sections, High Court of Tripura, Agartala;
25. Order File.

  
**Registrar General**